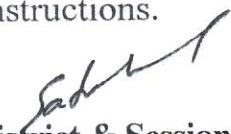


OFFICE OF THE DISTRICT AND SESSIONS JUDGE, FARIDKOT

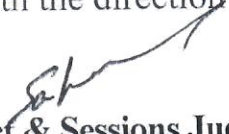
CORRIGENDUM


In partial modification of advertisement issued by this office vide Endst.No.3677/EB dated 02.12.2017 published in the news paper 'Daily Chardikala', Patiala, on 08.12.2017, for filing up 8 Posts of Peon lying vacant in the Sessions Division, the maximum age limit of the candidate of General Category shall be read as 35 years instead of 37 years as per Rule 9 of Punjab Subordinate Courts (Recruitment and General Conditions of Service) Group 'D' Rules, 2012. Relaxation in age to the reserved categories shall be as per Punjab Govt. instructions.


**District & Sessions Judge,
Faridkot**

Endst.No. 87 /EB Dated 9/01/ 2018.
Copy forwarded to :-

1. All the District & Sessions Judges in the State of Punjab;
2. All the Judicial Officers posted in Faridkot Sessions Division, for displaying the same on the notice board of their respective Courts;
3. The Manager, Daily Newspaper "Chardikala", Patiala, with the request to publish the above mentioned notice and send the copy of newspaper alongwith bill, under DAVP rates (Govt. approved rates), to this office at earliest.
4. The Employment Officer, Employment Exchange, Faridkot.
5. Shri Iqbal Khan, Inspection Clerk with the direction to upload the same on the official website.


**District & Sessions Judge,
Faridkot**

Attested.

Superintendent.
District & Sessions Court
Faridkot. 9/1/18